

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

22

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: TCP/462/ (IB)/2017

NAME OF THE PETITIONER(S)

: ~~K~~ABHIRAMI FABTECH (I) PVT LTD

NAME OF THE RESPONDENT(S)

: CETHAR LIMITED

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

HEMA SRINIVASAN

Counsel for Petitioner Hema

P.J. SRIGANESH

Counsel for Respondent

JSR

9884862677

ORDER

Counsel for Petitioner present. Counsel for Respondent present. Counsel for Petitioner submitted that the Division Bench of Chennai appointed an IRP in CP/511/2017 dated 19.07.2017. Copy of the order was filed and the same is taken on record. Perused. In the circumstances, Petitioner is directed to approach the IRP and make his submission. In the circumstances, the matter is **closed**.



(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

ghk
